

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 102**  
**IA-2564/ND/2021**  
**(IB)-1489/ND/2018**

**IN THE MATTER OF:**

Anuj Kumar Tiwari	...	Applicant
Vs.		
Adharshlia Country Homes Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC.**

**Order delivered on 09.07.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Abhishek Parmar, Advocate
For the Respondent	: Mr. Nikhilesh Krishnan, Mr. Pranav Malhotra, Advocates for R-2
For the Liquidator	: Mr. Sanjay Agrawal, Advocate

**ORDER**

**IA-2564/ND/2021:**

This is an application filed by erstwhile Resolution Professional. Mr. Sanjay Aggarwal, Learned Counsel for the Liquidator accepts notice and undertakes to file reply within 10 days. Mr. Malhotra, Learned Counsel appearing for Respondent No. 2, i.e. the sole CoC member Versatile Commotrade Private Limited accepts notice and undertakes to file reply within 10 days.

List for hearing on **03.08.2021.**

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**